

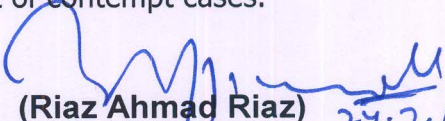


GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
(Establishment Section) Civil Secretariat
Jammu/Srinagar

Meeting Notice

The Learned Advocate General, J&K State, has desired to take a meeting of all Additional Secretaries/Senior Law Officer/Public Law officer/Legal Assistants/Junior Legal Assistants working in different Departments/offices in his office chamber at Srinagar **on 25th July, 2018 at 03.30.PM** to overcome the difficulties faced by Law Officers for want of assistance from the concerned Departments. Accordingly all the Additional Secretaries/Senior Law Officer/Public Law officer/Legal Assistants/Junior Legal Assistants working in different Departments are impressed upon to make it convenient to attend the said meeting on the scheduled date and time.

Additional Secretaries/Senior Law Officer/Public Law officer/Legal Assistants/Junior Legal Assistants are directed to keep themselves updated about the status of all pending cases including list of contempt cases.


(Riaz Ahmad Riaz) 24.7.18
Deputy Legal Remembrancer

No. LD (Estt)2015/RM-I
Copy to the:-

Dated; 24 -07-2018

1. Principal Secretary/Commissioner Secretary/Secretary to Government, _____ for information.
2. Private Secretary to the Ld. Advocate General for information of the Advocate General this is in reference to his communication No. AG/PSS/2018/291-93 dated 23-07-2018.
3. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
4. All Additional Secretaries/Senior Law Officers/Public Law officers/Legal Assistants/Junior Legal Assistants posted in the different for information and compliance.
5. Law Litigation Section.
6. File concerned.